

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(27)

C.P No. 659/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.01.2018

NAME OF THE PARTIES: M/s. Numerix Financial Software (India) Pvt. Ltd.
V/s.
ROC, Mumbai

SECTION OF THE COMPANIES ACT: 252 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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27	Madhavi Nalluri i/b Akshay Kamble	Advocate for Petitioner	
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ORDER

CP No.659/ 252/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 18.1.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)